

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 132/2026

IN THE MATTER OF:

Amit Sharma

...PETITIONER

VERSUS

UT of Jammu & Kashmir & Ors.

...RESPONDENT

MEMO OF PARTIES

Amit Sharma

...PETITIONER

VERSUS

**1. UT of Jammu and Kashmir**

Through Secretary, Environment, Forest and Climate Change  
Government of J&K  
Department of Social Forestry  
Opposite Nitco Lane, Talab Tillo, Jammu-180002  
Email: [jk.sforestry@jk.gov.in](mailto:jk.sforestry@jk.gov.in), [dir.sfjk@jk.gov.in](mailto:dir.sfjk@jk.gov.in)

.....(RESPONDENT NO.1)

**2. Principal Secretary**

**Urban Development, Government of J&K**  
Room No. 3/23, 3rd Floor, Civil Secretariat, Jammu, J&K - 180001  
Email: [hudd-jk@nic.in](mailto:hudd-jk@nic.in), [principalsecretaryhuddjk@gmail.com](mailto:principalsecretaryhuddjk@gmail.com)

.....(RESPONDENT NO.2)

**3. Deputy Commissioner / District Magistrate, Rajouri**

DC Office Complex, Rajouri  
Email: [dcraj-jk@nic.in](mailto:dcraj-jk@nic.in)

.....(RESPONDENT NO.3)

**4. Municipal Council, Rajouri through Executive Officer**

Rajouri Town Centre, Near Deputy Commissioner's office Complex, Rajouri  
Email: [corajouri-jk@nic.in](mailto:corajouri-jk@nic.in)

.....(RESPONDENT NO.4)

**5. J&K Pollution Control Committee**

Parivesh Bhawan, Forest Complex, Gladni, Narwal, Transport Nagar,  
Jammu, Jammu and Kashmir-180004  
Email: [membersecy.pcb@jk.gov.in](mailto:membersecy.pcb@jk.gov.in), [membersecretaryjkspcb@gmail.com](mailto:membersecretaryjkspcb@gmail.com)

.....(RESPONDENT NO.5)